

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 87 of 2015 &**  
**IA No. 134 of 2015**

**Dated : 1<sup>st</sup> October, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Gulbarga Electricity Supply Co. Ltd.**

**...Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission  
& Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Mohit Chadha  
Mr. Trisha Roy Choudhuri

Counsel for the Respondent(s) :

**ORDER**

Learned counsel for the appellant prays for and is granted two weeks time to file rejoinder affidavit. It is made clear to the appellant that no further time shall be granted for filing the rejoinder affidavit.

Post this Appeal for hearing on **6<sup>th</sup> November, 2015.**

**( I. J. Kapoor )**  
**Technical Member**  
*rkt/mk*

**( Justice Surendra Kumar )**  
**Judicial Member**